

High Court of Jharkhand, Ranchi

Office Order No. 33 / Accts.

Dated: 13.01.23

In terms of the provisions of "The Gender Sensitization & Sexual Harassment of Women at High Court of Jharkhand (Prevention, Prohibition and Redressal) Regulations 2021", the Court has been pleased to constitute the **High Court of Jharkhand Gender Sensitization & Internal Complaints Committee (HCJGSICC)** comprising of the following members having a term of two years -

1. Hon'ble Mrs. Justice Anubha Rawat Chaudhary, as the Hon'ble Chairperson;
2. Hon'ble Mr. Justice Navneet Kumar, as the Hon'ble Member;
3. Mrs. M. M. Pal, Senior Advocate as Member;
4. Ms. Darshna Poddar Mishra, Advocate as a Member;
5. Ms. Priti Srivastava, Child Protection Officer, UNICEF as a Member;
6. Dr. Ram Singh, Social Service, Educationist and Mediator as a Member;
7. Ms. Tanvee, Deputy Secretary, S.C.M.S. as the Member Secretary;

By Order

Sd /- Mohammad Shakir
Registrar General

Memo No.

Dated:

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Registrar (Administration) / Registrar (Vigilance) / Registrar (Establishment) / Member Secretary- S.C.M.S. / All Joint Registrars (Judicial & Non-Judicial) / Joint Registrar-cum-P.P.S. I/c / Deputy Secretary, S.C.M.S. / In charge- P.A. Section, Court Master's Section & Court Office / All Deputy Registrars (Judicial & non-judicial) / Secretaries to all the Hon'ble Judges / All Assistant Registrars (Judicial & non-judicial) / All Court Masters / Section Officers of all Judicial and non-judicial sections.

Sd /- Mohammad Shakir
Registrar General

Memo No. 91/Accts.

Dated: 13.01.23

Copy forwarded to-

The Central Project Coordinator, e-Committee I/c with a request to upload the same on the official website of the High Court of Jharkhand.


(Mohammad Shakir)
Registrar General